

(c) the action taken to rectify the situation and removing air pollution in the said area?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATIMANEKAGANDHI): (a) and (b). Yes, Sir. 27 major industrial units have been identified in the Thane-Belapur belt. These units are; the India Aluminium Ltd., Mukand, Precision, Fasteners, Poysha, Philips, Bharat Bijlee, Siemens, Polyolefins India Ltd., National Organic Chemical Industries Ltd., Standard Alkali, United Carbon, Unique, Bharat Pulversing Mills, Searle, HICO, Savita, Indo-pharma, Eskay-fine, Polyolefine India Ltd.-RCD, Lubrizol, Pfizer, Union Carbide, Hindustan Petroleum Tanks, Herdillia, London Pilsner, BASF, Automobile Products Ltd.

Of these, specific complaints received by this Ministry include chlorine leakage in Standard Alkali and the likely pollution which could result from the proposed expansion of the National Organic Chemical Industries Ltd. unit.

(c) Standards have been notified and the major air polluting units have been directed to comply with the standards within a time frame. Expansion programme of Na-

tional Organic Chemical Industries Ltd. is presently under scrutiny.

#### **Loans Advanced by Financial Institutions to Industries**

1406. SHRI K.C. TYAGI: Will the Minister of FINANCE be pleased to state:

(a) the total amount of loans advanced to industries by the All-India financial institutions during the last three years;

(b) the total amount of loans outstanding against these industries as on 1 April, 1990; and

(c) the steps being taken to recover the dues against these industries?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE AND DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DIGVIJAY SINGH): (a) Assistance sanctioned and disbursed by all-India Financial Institutions, viz. Industrial Development Bank of India (IDBI), Industrial Financial Corporation of India (IFCI) and Industrial Credit and Investment Corporation of India Ltd. (ICICI), during the last three years is as under:

(Period April-March)

(Rs. in crores)

Year	Sanctions	Disbursements
1	2	3
1987-88	7099.70	5044.88
1988-89	10920.22	6836.66
1989-90	13401.08	7569.99

(b) Amount outstanding against these financial institutions as at the end of March, 1990:

(Rs. in cores)

<i>Name of the Institution</i>	<i>Amount outstanding</i>
IDBI	17890.80
IFCI	4516.78
ICICI	5074.97

(c) Region-wise review of the units whose accounts are in default is periodically made and the matter regarding clearance of dues is pursued vigorously at all levels. Institutions also review the arrears position on a case to case basis and take appropriate action for recovery of dues. As for the units which are facing long term problems, efforts are made to bring together all the participating institutions/banks involved in the financing of the project at a common forum, with a view to arriving at a consensus for evolving possible rehabilitation/revival package. Legal action is also resorted to for recovery of dues as a measures of last resort.

In respect of units falling under the purview of BIFR, the BIFR determines the preventive, ameliorative and remedial measures for their rehabilitation/liquidation and the institutions render all possible assistance.

### **Social Forestry Project in Rajasthan**

1407. SHRI MAHENDRA SINGH MEWAR: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether a social forestry project was sanctioned for Rajasthan with an outlay of Rs. 39.19 cores for implementation during the Seventh Five Year Plan;

(b) whether any assistance has been given by the World Bank and USAID for this project;

(c) if so, the details thereof;

(d) the progress achieved on its implementation so far; and

(e) the other such project presently under implementation?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI MANEKA GANDHI): (a) and (b). Yes, Sir.

(c) and (d). The World Bank and USAID assisted Social Forestry Project is being implemented in Rajasthan. The project was initially approved for a period of five years from 1985-86, terminating on 31.12.1990. However, extension of the project has been sought upto 31.3.1993.

The physical and financial details of the project are given below:

Project Cost	Rs. 39.19 cores
Aid Component at Appraisal stage	US\$ 25.20 million
Actual Expenditure upto September, 1990	Rs. 32.78 cores
Physical Target	1,20,800 ha.
Achievement upto September, 1990	79,461 ha.